

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 430 OF 2018 IN
APPEAL NO. 120 OF 2018 &
IA NO. 42 OF 2018**

Dated: 26th November, 2018

In the matter of:

Photon Suryakiran Pvt Ltd.

Vs.

Mangalore Electricity Supply Company Ltd & Anr.

...Appellant(s)

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the stay application for hearing on **4-12-2018**

Court Master/PPS